

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6189

ANSWERED ON:07.05.2002

WATERSHED DEVELOPMENT PROGRAMME IN KARNATAKA

GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI;SHASHI KUMAR

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government of Karnataka has submitted any project proposals under Watershed Development Programme to the Union Government during the last three years ;
- (b) if so, the details thereof, District-wise;
- (c) the number of proposals cleared so far; and
- (d) the time by which the remaining proposals are likely to be considered and approved ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHES M.K. PATIL)

(a) to (d) Yes, Sir. The Department of Land Resources in the Ministry of Rural Development is implementing an Integrated Wastelands Development Programme (IWDP) for development/treatment of wastelands/ degraded lands in accordance with the Guidelines for Watershed Development. Under this programme, the project proposals are prioritized in consultation with the State Governments keeping in view the funds available for the Programme for sanction during a financial year. The project proposals which do not find place in the priority list for the year concerned as well as the projects which could not be sanctioned during the relevant year due to non-conformity with the Guidelines for Watershed Development or for some other reasons, are then returned to the State Government concerned. A fresh priority list is finalised every year. A total number of twenty nine projects were prioritized for Karnataka in consultation with the State Government during the last three years (1999-2000 to 2001 -2002). Out of these, thirteen projects were sanctioned. All the projects which were prioritized during the year 2001-2002 for the State of Karnataka and were found to be in accordance with the Guidelines have already been sanctioned. The district-wise details are given in the statement.